

**In the National Company Law Tribunal,
Bengaluru, Special Bench**

CP/25(BEN)2021

Court No. 1

Item No. 10

Sec 252 (3)

In the matter of:

HALDA OFFICE SYSTEMS PRIVATE
LIMITED

.....Petitioner

V/s

.....Respondent

Order delivered on ..15/04/2021

Coram:

Shri RAJESWARA RAO VITTANALA, Honble Member(J)

Shri ASHUTOSH CHANDRA, Honble Member(T)

For Petitioner(s):

MR. HANUMANTHA RAJU R

For Respondent(s):

Order

Heard Mr. Hanumantha Raju R, learned PCA for the Petitioner through Video Conference.

Post the case on **16.04.2021.**

Member(T)

Member(J)

Brunda

Due to being engaged in preparation of pending disposed of/ order reserved cases, this order sheet was not generated in CIS website and hence could not get it signed from the Hon'ble Members on time.

*Recd Copy
Prav Prasad
16/04*

Court Officer